

**Minutes of the 48th meeting of the Food Authority held on September 15, 2025 at
11:00 hrs through physical cum virtual mode**

The forty eighth meeting of the Food Safety and Standards Authority of India (FSSAI) was held at 11:00 am on 15th September, 2025 through physical cum virtual platform at Ministry of Health and Family Welfare, Room No. 155, A-Wing, Committee Room, 1st Floor, Nirman Bhawan, New Delhi. under the chairmanship of Ms. Punya Salila Srivastava, Secretary, Health and Chairperson, FSSAI. The list of participants is at **Annexure -1**.

Chairperson, FSSAI welcomed the members of the authority to the meeting and introduced newly appointed Chief Executive Officer (CEO), Shri Rajit Punhani. Thereafter, CEO, FSSAI proceeded with the agenda items.

Item No.	Description
I	Confirmation of Minutes of the 47th Food Authority meeting held on 06th August 2025 The minutes of the 47th meeting held on 06th August 2025 were confirmed and adopted as presented. A member recommended that the approval process for chemical recycling of plastics be expedited, as emphasized during the 47th meeting of the Food Authority.
II	Action Taken Report of 47th Meeting of the Food Authority held on 06th August 2025 The Action Taken Report was noted by the Authority, as placed.
48.1	Agenda for Approval Final (Draft) notification
1	Amendment to FSS (Food Products Standards and Food Additives) Regulations, 2011 Related to standards of Fish Pickle in regulation 2.6.1.14 The Authority approved the agenda item as proposed (acidity parameter revised). Action Point: S&S division to take necessary action.
2	Amendment to FSS (Contaminants, Toxins, and Residues) Regulations, 2011-Related to MLs of metal contaminants, crop contaminants & NOTS, antibiotics residues The Authority approved the agenda item as proposed. Action Point: S&S division to take necessary action.
3	Draft Notification Amendment to FSS (Food Products Standards and Food Additives) Regulations, 2011
3.A	2.4.3- Related to 2.3 Fruit & Vegetable products The Authority approved the agenda item as proposed (inclusion of bamboo shoots in scope of fruit/vegetable/pickles) Action Point: S&S division to take necessary action.

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3.B	Amendment in the standards of rapeseed (toria oil) or mustard oil (sarson ka tel)-low Erucic acid
	<p>The Authority approved the agenda item as proposed (labelling provisions for cold pressed).</p> <p>Action Point: S&S division to take necessary action.</p>
3.C	Revision of Quality Parameters for fish oils, fish liver oils, concentrated fish oils and concentrated fish oils ethyl esters (2.6.1.12.16.a)
	<p>The Authority approved the agenda item as proposed (exemption from testing certain oxidation parameters in line with codex and EU).</p> <p>Action Point: S&S division to take necessary action.</p>
3.D	Provisions related to Appendix A
	<p>A member suggested allowing an adequate time period for compliance with this notification, as the proposal pertains to re-categorization and the same was agreed by the authority.</p> <p>With these deliberations, the Authority approved the agenda item as proposed (recategorisation of certain food commodities).</p> <p>Action Point: S&S division to take necessary action.</p>
4	Amendment to FSS (Contaminants, Toxins, and Residues) Regulations, 2011 - Related to list of non-permitted antibiotic and other veterinary drugs specified in clause (2)
	<p>The Authority deferred the agenda item as one member suggested to discuss the agenda with relevant stakeholders, including the Department of Animal Husbandry and Dairying.</p> <p>Action Point: S&S division to take necessary action.</p>
5	Amendment to FSS (Packaging) Regulation, 2018 - Inclusion of definitions
	<p>The Authority approved the agenda item as proposed.</p> <p>Action Point: S&S division to take necessary action.</p>
	Other issues
6	Proposal relating to registration certificate in certain categories/products
	<p>The Authority approved the agenda item as proposed (for some food products for which BIS certification was earlier mandatory).</p>

	<p>Action Point: Regulatory Compliance division to take necessary action.</p>
7	<p>Report of EC to develop a guideline / advisory document regarding use of safe food packaging materials by various food service establishments</p> <p>The Authority approved the agenda item as proposed.</p>
	<p>Action Point: S&S division to take necessary action.</p>
8	<p>Proposal for Establishment of Branch Offices at Jaipur and Lucknow under the Jurisdiction of Northern Regional Office, FSSAI</p> <p>The Authority approved the agenda item as proposed.</p>
	<p>Action Point: General Administration division to take necessary action.</p>
9	<p>The “Scheme of Testing” documents for “Packaged Drinking Water” & “Mineral Water”</p> <p>The Authority approved the agenda item as proposed. One member proposed a footnote to include the testing methods of ISO, AOAC, etc. which was agreed to.</p>
	<p>Action Point: S&S division to take necessary action.</p>
10	<p>Amendment to FSS (Food Safety Auditing) Regulations, 2018</p> <p>The Authority approved the agenda item as proposed</p>
	<p>Action Point: Regulatory Compliance division to take necessary action.</p>
11	<p>Proposal for compliance with the provision of 'Analogue in Dairy Context'</p> <p>The Authority suggested placing it before the Central Advisory Committee to obtain the views of the States/UTs.</p>
	<p>Action Point: Regulatory Compliance division to take necessary action.</p>
12	<p>Appointment of new members in Central Advisory Committee</p> <p>The Authority approved the agenda item as proposed</p>
	<p>Action Point: Regulatory Compliance division to take necessary action.</p>
13	<p>Notification/Recognition/Amendment/Discontinuation/ Suspension of Food Testing Laboratories</p>

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	<p>The Authority approved the agenda item as proposed</p> <p>Action Point: Quality Assurance division to take necessary action.</p>
48.2	Agenda for Ratification
1	Recognition of Auditing Agencies under FSS (Food Safety Auditing) Regulations, 2018 - reg The Authority ratified the agenda item, as placed.
2	Notification/Recognition/Amendment/Discontinuation /Suspension of Food Testing Laboratories The Authority ratified the agenda item, as placed.
2.A	Notification of Food Laboratories under Section 43(1) & 43 (2) The Authority ratified the agenda item, as placed.
2.B	Suspension of Food Testing Laboratories The Authority ratified the agenda item, as placed.
3	Amendment to FSS (Labelling and Display) Regulation, 2020 related to 'Prominent declaration for coffee-chicory mixture' The Authority ratified the agenda item, as placed.
4	Ratification of Rapid Analytical Food Testing (RAFT) Kits/Equipment/Methods Applications The Authority ratified the agenda item, as placed.
48.3	Agenda for Information
1	Selection of members of the Scientific Committee and Scientific Panels The Authority took note of the agenda item as circulated for information.
2	Capacity Building Programs The Authority took note of the agenda item as circulated for information.
	Supplementary Agenda
48.S1	Agenda for Approval
1	Policy Regarding Timeline For The Compliance of FSS Regulations The Authority approved the agenda item as proposed (extending the timelines)
	Action Point: Regulation division to take necessary action.

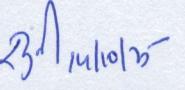
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2	Final Notification of Food Safety and Standards (Labelling and Display) Amendment Regulations, 2025 ('Prominent declaration for coffee-chicory mixture')
	The Authority approved the agenda item as proposed. Action Point: S&S division to take necessary action.
48.S2	Agenda for Information
1	NSC on Comprehensive Analysis of Regulatory Framework on Food Labelling, Advertisement and Claims
	The Authority took note of the agenda item as circulated for information.

The meeting concluded with a vote of thanks to the chairperson and all the participants.

This has approval of the Chairperson, FSSAI.

Date: 14.10.2025


Chief Executive Officer

List of Participants**A. Ms. Punya Salila Srivastava, Chairperson, FSSAI****B. Members of the Food Authority and their representatives**

1. Shri Nikhil Gajraj (I.A.S), Joint Secretary, Ministry of Health and Family Welfare
2. Shri Anil Kumar Singh, Deputy Secretary, Ministry of Food Processing Industries **[Virtually attended]**
3. Shri Neeraj Arora, Joint Director (for Shri Vipul Goel, Joint Secretary, Ministry of Micro, Small & Medium Enterprises)
4. Ms. Shreya Pandey, Member, All India Food Processors' Association, New Delhi
5. Ms. Swati Ravindra Paradkar, President, Shri Mahila Griha Udyog, Lijjat Papad **[Virtually attended]**
6. Dr. Sridevi Annapurna Singh, Ex-Director, Central Food Technological Research Institute, Mysuru **[Virtually attended]**
7. Dr. Hemalatha R, Ex-Director, National Institute of Nutrition, Hyderabad **[Virtually attended]**
8. Smt. Shweta S. Desai, Director, FDA and Commissioner Food Safety, Goa **[Virtually attended]**
9. Shri Deepak Kumar Agrawal, Commissioner of Food Safety, Chhattisgarh **[Virtually attended]**
10. Shri Lakshman S, IAS, Commissioner of Food Safety, Assam **[Virtually attended]**
11. Smt. M. Sudha Devi, Commissioner Food Safety, Himachal Pradesh **[Virtually attended]**
12. Shri Sukhwinder Singh, Designated Officer (for Shri Ajay Chagti, Commissioner Food Safety, Chandigarh)
13. Shri Pramod Kumar Choudhary, Member, Bhartia Kisan Sangh
14. Shri Kanwal Singh Chauhan, Farmer, Haryana **[Virtually attended]**

C. Officers of FSSAI

1. Shri. Rajit Punhani, Chief Executive Officer, FSSAI
2. Shri U. S. Dhyani, Executive Director (HR, Finance, Rectt., PC, GA, IT, Legal, Training & SBCD)
3. Dr. Satyen Kumar Panda, Advisor (Quality Assurance)
4. Dr. Alka Rao, Advisor (Science & Standards & Regulations)
5. Dr. Amit Sharma, Director (QA)
6. Shri Rakesh Kumar , Director (S&S)
7. Ms. Sweety Behera, Director (RCD)
8. Shri Manvesh Kumar, Director (TICD)